

Major Head: (b) Ninth Finance Commission grants for Bombay and Calcutta:- The
3601-C-1 (4) (2) 9th Finance Commission recommended Rs. 50.00 Crores each as -
Plant- Capital Grant one time special grant-in-aid to the Government
of Maharashtra and west Bengal for slum clearance and environmental
improvement of slums clearance and provision of basic amenities in
the cities of Bombay and Calcutta, on the conclusion that they would
also provide a matching amount for the purpose. The release of funds
is being controlled by the Department of Expenditure (Finance
Commission Division Ministry of Finance.

[English]

Anomalies of Pay-Scales of JEs

Memorandum of Understanding by Hindustan Cables Ltd.

3497. SHRI HARADHAN ROY: Will the
PRIME MINISTER be pleased to state:

(a) whether M/s Hindustan Cables
Limited, Rupnarayanpur in West Bengal have
signed a Memorandum of Understanding
with the Union Government ;

(b) if so, the details thereof; and

(c) whether the Government have de-
cided to disinvest shares of the Hindustan
Cables Limited: and

(d) if so, the details thereof; and

THE MINISTER OF STATE IN THE
MINISTRY OF INDUSTRY (SHRI P.K.
THUNGON): (a) and (b). Hindustan Cables
Ltd., has signed Memorandum of Under-
standing with the Union Government for
1991-92. The vital indices in the Memoran-
dum of Understanding in respect of turnover,
profit before tax, and value added per em-
ployee are Rs. 42100 lakhs, Rs. 589 lakhs
and Rs. 1.33 lakhs respectively.

(c) and (d). Out of 100% Government
share-holding, Government has so far off-
loaded about 3.64% to Government approved
financial institutions/mutual funds.

3498. SHRI MANORANJAN BHAKTA:
Will the Minister of URBAN DEVELOPMENT
be pleased to state:

(a) whether the Union Government have
received proposals from the Union Territory
Administration of Andaman and Nicobar Is-
lands regarding anomalies of pay-scales of
Junior Engineers and Draftsmen working
under Union Territory Administration; and

(b) if so, the details thereof and the
action taken thereon?

THE MINISTER OF STATE IN THE
MINISTRY OF URBAN DEVELOPMENT
(SHRI M. ARUNACHALAM): (a) and (b). On
an application filed by some non-Diploma/
Degree Holder Junior Engineers of the
Andaman & Nicobar PWD, who had been
given the scale of pay of Rs. 1350-2200, the
Central Administrative Tribunal, Calcutta
Bench had ordered that such Junior Engi-
neers shall be granted pay scale of Rs.
1400-2300 from 1.1.86. The Union Territory
Administration had, without obtaining the
approval of Government of India, allowed
such Junior engineer who were applicants in
the petition before the CAT, the scale of pay
of Rs. 1400-2300, Subsequently, the An-
daman & Nicobar Administration have sent a
proposal for grant of same scale of pay to
other non-diploma/degree holder Junior
Engineers. Certain details called for from the
U.T. Administration have been received on
16.3.92 and certain details are still awaited.

The Andaman & Nicobar Administration have intimated that there is no anomaly of pay-scale of Draftsmen.

Haldia unit of M/s Burn Standard Co. Ltd.

3499. SHRI SATYAGOPAL MISRA: Will the PRIME MINISTER be pleased to state the steps taken or proposed to be taken by the Union Government for the development of Haldia Unit of M/s. Burn Standard Co. Ltd?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P.K. THUNGON): The Government have approved a proposal of M/s. Burn Standard Co. Ltd. (BSCL) for expansion of the capacity of its Jellingham (Haldia) Unit to 10,500 tonnes per annum to manufacture three complete oil well-head platforms at a total cost of Rs. 45.06 crores.

Central Vigilance Commission

3500. SHRI ARJUN CHARAN SETHI: Will the PRIME MINISTER be pleased to state:

(a) whether the training of Chief Vigilance Officers is also a function of Central Vigilance Commission;

(b) if so, whether the Commission provide assistance and training to the Organisation and its staff; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI MARGARET ALVA) (a) Yes, Sir.

(b) The Commission conducts training courses for newly appointed Chief Vigilance

Officers, generally once in a quarter.

Training for other vigilance staff that functions under Chief Vigilance Officers such as the Presenting Officers and Inquiry officers etc. is conducted by the concerned organisations and the Commission provides necessary assistance by suggesting suitable curriculum, provision of faculty, etc., as and when required.

(c) In 1991, the Commission conducted four training courses in which 67 Chief Vigilance Officers participated and the Commission also deputed its officers to training courses conducted by other organisations to deliver talks on various aspects of vigilance work.

Scientific Approach for Solving Social Problems

3501. SHRI GEORGE FERNANDES: Will the PRIME MINISTER be pleased to state:

(a) whether the Government have called upon the scientists to provide rational approach to social and other problems facing the country;

(b) if so, whether the Scientists have taken any steps so far in this direction; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI MARGARET ALVA): (a) The Government have called upon scientists to actively participate in the development process involving social and other problems facing the country. Programme have been drawn up by the various Ministries to encourage the participation of scientists in this process.

(b) and (c). Several scientists working in